

दिया गया है ताकि कार्बो/टोकन वाले व्यक्ति अपने कोटे से अधिक दूध न ले सकें। निर्दोषों का उत्सर्जन करने वाले कर्मचारियों के विरुद्ध सख्त कार्यवाही की जाती है (जिसमें उनकी सेवा की समाप्ती भी शामिल है)।

Agricultural University in Kerala

781. Shri P. C. Adlehan:
Shri F. Viswambharan:
Shri P. P. Esthase:
Shri K. M. Abraham:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Kerala Government have requested the Centre to set up an Agricultural University in the State; and

(b) if so, the action taken thereon?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasahil Shinde): (a) No request has so far been received from the Government of Kerala. In the Annual General meeting of the Indian Council of Agricultural Research, the Minister of Agriculture, Kerala, expressed himself in favour of starting an Agricultural University in Kerala. No proposals have, however, been sent so far.

(b) Does not arise.

Distribution of Nitrogenous Fertilizers

782. Shri Virendrakumar Shah:
Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government are aware that the system of distribution of nitrogenous fertilizers exclusively through the Co-operative Societies has resulted into inadequate sales promotional efforts and thus less interest among the farmers for this kind of fertilizer; and

(b) whether Government would consider promoting nitrogenous fertilizers through merchants also as is done in the case of super-phosphate?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Anasahil Shinde): (a) It is not correct to say that there is less interest amongst farmers for nitrogenous fertilizers on account of inadequate sales promotional effort on the part of the Cooperatives. The demand for nitrogenous fertilizers in the States where the distribution is entrusted to Co-operative Societies has been growing.

(b) To the extent that cooperatives may not be able to handle efficiently the large quantities of fertilizers required by farmers, the State Governments have been advised to employ, where necessary, other agencies such as private dealers. Subject to Government's option of taking over upto 30 per cent of the production new factories licenced upto 31st December, 1967 will be free to select their own distribution agencies from Cooperatives and private dealers. A similar freedom has been given to existing producers of nitrogenous fertilizers for 30 per cent of their production from 1st October, 1968. Direct sales made by these factories would increase to 50 per cent of their production from 1st October, 1967 and 70 per cent from 1st October, 1968.

Survey for Tubewells in Madhya Pradesh and Gujarat

783. Shri Hukam Chand Kachwal:
Shri Ram Singh Awarwal:
Shri Nitraj Singh Chaudhury:
Shri G. C. Dixit:
Shri Y. S. Kushwah:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Exploratory Tube-well Organisation has done some ground water survey by drilling exploratory tube-wells in Madhya Pradesh and Gujarat;

(b) how many exploratory tube-wells were drilled in each State;

(c) how many of these were successful due to the tapping of good aquifers and how many tube-wells did

not indicate good aquifers or water bearing strata giving State-wise figures thereof;

(d) whether any area has been selected and recommended for development by tubewells in each State based on the data of these exploratory tubewells;

(e) the area irrigated by the existing tube wells in the different parts of these States; and

(f) the area which can possibly be brought under tubewell irrigation in these selected areas?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) Yes.

(b) and (c). Information is given below:

Name of State	No. of exploratory bores drilled.	No. of exploratory bores found successful.
Madhya Pradesh	56	31
Gujarat	89	22

Twenty-five exploratory bores and 87 exploratory bores had to be abandoned in Madhya Pradesh and Gujarat respectively either due to bad quality of formation water, lack of sufficient thickness of granular zones and/or due to encountering of bad rock at shallow depths specially in Saurashtra region.

(d) Please see Annexure Laid on the Table of the House. [Placed in Library. See No. LT-435/67].

(e) According to the latest information received from the States, the area irrigated by the State tube-wells working during the year 1965-66 was as follows:

Madhya Pradesh	..	8,371 acres
Gujarat	..	70,475 acres

(f) Please see Annexure mentioned against (d) above.

Tourist Fund

784. Shri M. Rampure:
Shri Ebrahim Salimian Salt:
Shri Ramachandra Veerappa:
Shri N. K. Sanghi:
Shri Y. A. Prasad:

Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether it is a fact that the Travel Agents Association of India has requested for the creation of a Tourist Fund on the lines of Shipping Development Fund for promotion of tourism in the country;

(b) whether the request has been considered by Government; and

(c) if so, with what results?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) to (c). Yes, Sir. A suggestion was received from the Travel Agents Association of India for the creation of a Tourist Development Fund for the promotion of tourism. This is under consideration.

F. & T. Workshop at Calcutta Port

785. Shri S. N. Maiti:
Shri S. C. Samanta:

Will the Minister of Transport and Shipping be pleased to state:

(a) whether it is a fact that the storage space available at Calcutta port is proposed to be used for a Post and Telegraph workshop; and

(b) if so, the reaction of the Shipping Corporation of India in the matter?

The Minister of Transport and Shipping (Dr. V. K. R. V. Rao): (a) No, Sir. A plot of land at the old Steel Dump Site is held by the Posts and Telegraphs Department on regular lease from Calcutta Port Commissioners. This is being used as a Store Yard for telegraph stores. That Department wanted to put up a workshop on this plot but the Commissioners did not agree to this.

(b) No complaint about this matter has been received from the Shipping Corporation of India.